

17

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/95/2016
NAME OF THE PETITIONER(S) : Manoj Thomas & 2 others
NAME OF THE RESPONDENT(S) : Wimrock Granites Private Limited & 5 others
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1) Saivihari
M. Cibi Vishnu

Counsel for
Respondents

Civil

(2) PREETHI. S. ARASU
for Rajagopal & Raghunathan
Advocates.

Counsel for Petitioners

Preethi S. Arasu

ORDER

Counsel representing both the parties are present and submitted that both the parties have not arrived at a settlement by way of a compromise and also prayed that a final opportunity be given for reporting the outcome of the settlement talks. Considering her request, time enlarged finally. Put up on **13.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)